

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9000/2023

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

MC DOWELL AND COMPANY LIMITED & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.80084/2022-CONDONATION OF DELAY
IN FILING and IA No.80085/2022-EXEMPTION FROM FILING O.T.
[affidavit of compliance has been filed by petitioner])

Date : 15-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBER]

For Petitioner(s) Mr. Samar Vijay Singh, AOR
Mr. Keshav Mittal, Adv.
Ms. Amrita Verma, Adv.
Ms. Sabarni Som, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Mr. Samar Vijay Singh, learned counsel, seeks
time to file an application for condonation of delay in
filing the spare copies.

Needful shall be done by the next date of
hearing.

List the matter on 10.07.2023.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
COURT MASTER